

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 6886/2023

(Arising out of impugned final judgment and order dated 24-08-2018 in JA No. 3461/2013 passed by the High Court of Judicature at Allahabad)

CHHABIRAM PAL

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(DR.K.B.SOUNDER RAJAN, AOR, HAS BEEN APPOINTED AS AMICUS CURIAE. IA No. 111097/2023 - CONDONATION OF DELAY IN FILING)

Date : 24-11-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA  
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s)  
(SCLSC

Mr. Sudarshan Rajan, Adv.  
Mr. K. B. Sounder Rajan, AOR  
Mr. Mahesh Kumar, Adv.  
Mrs. Pushpa Rajan, Adv.  
Mr. Rohit Bhardwaj, Adv.  
Mr. Hitain Bajaj, Adv.  
Mr. Nand Ram, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

On the request made by the learned counsel appearing  
for the petitioner, list on 3<sup>rd</sup> January, 2024.

(ANITA MALHOTRA)  
AR-CUM-PS

(AVGV RAMU)  
COURT MASTER